

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2715/2003

Wednesday, this the 12th day of November, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Ex.Sgt. Jagdish Singh Yadav
s/o Shri Ram Singh Yadav
r/o Vill. Darya Pur, PO Ujwa, New Delhi-73
..Applicant
(By Advocate: Shri U.Srivastava)

Versus

Govt. of NCT of Delhi through

1. The Chief Secretary
Govt. of NCT of Delhi,
Old Secretariat, New Delhi
2. The Commissioner of Police
Police Head Quarters
IP Estate, New Delhi
3. The Dy. Commissioner of Police
Headquarters (Estt), Delhi
..Respondents

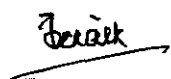
O R D E R (ORAL)

Justice V.S.Aggarwal:

Learned counsel for applicant states that he may be permitted to withdraw the present petition with liberty to file a better drafted application adding few reliefs.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

3. The documents filed by the applicant be returned to him against a proper receipt.


(S. K. Naik)
Member (A)


(V. S. Aggarwal)
Chairman

/sunil/